

*

Crl.A.No. 906 OF 2000

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R

L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R

ITEM No.104

Court No. 11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 906/2000

Ayuub

Appellant (s)

VERSUS

State of U.P.
(With Appln. for bail)

Respondent (s)

With

Crl.A.No. 804/2001

Date : 05/02/2002 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P.SETHI
HON'BLE MR. JUSTICE K.G.BALAKRISHNAN

For Appellant (s)
in 906/2000

Mr. Himanshu Munshi, Adv.

in 804/2001

Ms. Sophia Baman, Adv.

For Respondent (s)

Mr. T.N.Singh, Adv.
Mr. Prakash Kumar Singh, Adv.
Mr. A.S.Pundir, Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. Himanshu Munshi, learned counsel for the
appellant started his arguments at 3.25 p.m. and was on his
legs till the Court rose for the day.
The matters remained part-heard.

.SP1

(Rajesh Kumar)
PA to Addl.Registrar

(V.P.Tyagi)
Court Master